

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00315/2019

Wednesday, this the 8th day of May, 2019.

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

A. Rajendran (Staff Code: 67738)
Assistant Catering Manager
Liquid Propulsion System Centre
Mahendragiri, Tamil Nadu
PIN-627 133.

Applicant

[Advocate: Mr.P.N.Santhosh]

versus

1. Union of India represented by
the Secretary to Government
(Chairman, ISRO)
Department of Space, Govt of India
Anthareeksha Bhavan, New B.E.L.Road
Bangalore-560 231.
2. The Joint Secretary
Department of Space
Government of India
Anthareeksha Bhavan
New B.E.L.Road,
Bangalore-560 231.
3. The Director
Liquid Propulsion System Centre
Department of Space
Government of India
Mahendragiri PIN 627 133,
Tamil Nadu.

Respondents

[Advocate: Mr.N.Anilkumar, SCGSC]

The OA having been heard on 8th May, 2019, this Tribunal delivered the following order on the same day:

ORDER (Oral)

Heard Mr.P.N.Santhosh, learned counsel for the applicant.

Mr.N.Anilkumar, SCGSC takes notice on behalf of the respondents.

This is a matter within the jurisdiction of Bangalore Bench which is presently attached with this Bench. The grievance of the applicant is with regard to implementation of the 7th CPC recommendations, by which the applicant alleges that he was placed in a disadvantageous position, being assigned PB-2 and Pay Level 9. It is stated that he has filed a detailed representation to the second respondent, a copy of which is available at Annexure A10, forwarded with a covering letter at Annexure A11. Counsel on both sides are agreeable that the OA can be disposed of by directing the second respondent to consider Annexure A10 representation filed by the applicant which has been forwarded with Annexure A11 covering letter. This shall be done as expeditiously as possible and in any case within sixty days from the receipt of this order. The OA stands disposed of.

[E.K.Bharat Bhushan]
Administrative Member

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the Order No.LPSC(M)/Est/I(17)/97(479) dated 6.2.1997 issued from the office of the 3rd respondent.

Annexure A2: Copy of the Office Order No.VSSC/Est/F/4(2) dated 10.2.2010 issued from the office of the VSSC, Thiruvananthapuram.

Annexure A3: Copy of the Office Order No.VSSC/Est/F/1(9)/1059 dated 1.3.2010 issued from the office of the VSSC.

Annexure A4: Copy of the Office Order No.HQ:Admn:A.20(5)-3 dated 31.5.2013 issued from the office of ISRO Headquarters.

Annexure A5: Copy of the Office Order No.IPRC/Est:1(9) Admn:14 dated 24.3.2014 issued by the Senior Administrative Officer under the 3rd respondent.

Annexure A6: Copy of the Office Memorandum No.A.12021/11/2016-1 dated 14.8.2016 issued by the 1st respondent along with the Pay Matrix issued under Central Civil Services (Revised Pay) Rules, 2016.

Annexure A7: Copy of the Statement of Fixation of Pay dated 26.8.2016 under Central Civil Services (Revised Pay) Rules, 2016 in respect of the applicant.

Annexure A8: Copy of the pay slip for the month of September, 2016 in respect of the applicant.

Annexure A9: Copy of the representation dated 14.3.2017 submitted by the applicant.

Annexure A10: Copy of the representation dated nil submitted by the applicant before the 2nd respondent.

Annexure A11: Copy of the communication dated 9.7.2018 forwarding the representation of the applicant to the Sr. Head, P&GA, Department of Space, Bangalore by the Sr. Administrative Officer.

Annexure A12: Copy of the Order dated 1.1.2019 in OA No.1060/2018 of the CAT, Ernakulam Bench.